

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Transfer Original Petition (AT) (MRTP) No.06 of 2017
(Old RTPE No.323 of 1996)

In the matter of:

Smt. Shobha Rani Jain

...Complainant

Vs.

Delhi Development Authority

...Respondent

Appearance:

Shri Dhruv Shukla and Ms. Upasna Shukla, Advocates
with Smt. Shobha Rani Jain complainant/ witness.

Shri Rajat Malhotra and Shri Nausheen Samar, Advocates
for the Respondent.

06.02.2019

Case is listed today for cross-examination of the Complainant witness.
Witness Smt. Shobha Rani Jain is present.

The learned Counsel for the Complainant has moved an application seeking permission to file an application before the Hon'ble Tribunal for filing of originals of the documents already placed on record. Learned Counsel for the Respondent has no objection to the same.

As prayed by both the parties, put up on 21.02.2019 for cross-examination.

[Peeush Pandey]
Registrar